

[*Translation*]

- (ix) **Demand for banning printing of saree material and other publicity material for private parties in the Bank Note Press in Dewas (M.P) and confiscating such material already printed**

SHRI PHOOL CHAND VERMA (Shajapur): Mr. Chairman, Sir, the Bank Note Security Press of the Government of India situated at Dewas (Madhya Pradesh) is meant to print only currency notes, but the material obtained from there shows that the publicity material of Surat Sarees of producers Hemtax Group of Industries, Bombay is also being printed on a large scale in this press. The design of the publicity material, electroplates etc. have been prepared by the employees of the aforesaid press.

The entire publicity material has been printed in colour on the offset machine of this press. All these things are being done without the approval of the Ministry of Finance. There is apprehension that along with the said publicity material, printed sheets of currency notes can also be taken out from the Press.

Therefore, the said publicity material should be confiscated from the security point of view and a Central Government officer should be deputed to conduct an enquiry in this matter. Keeping in view the seriousness of this matter, the Government of Madhya Pradesh should be issued necessary directions so that the collector and the S.P. of Dewas could take action for confiscating the aforesaid material. It is also essential to take immediately action against the concerned officers of the press.

[*English*]

- (x) **Need for looking into the demands of the HMT workers in Tumkur (Karnataka)**

SHRI G.S. BASAVARAJU (Tumkur): HMT Watch Factory-IV is one of the most

prestigious public sector undertaking in Tumkur, my constituency. It was set up in 1978 in an industrially backward district in Karnataka. Nearly 2,800 employees are working in this factory, and most of them are from rural parts. Recently, there is an agitation of the workers against the management in support of their demands. Unfortunately, the management of HMT has not accepted their demands, and now they are going on hunger strike. Since the hunger strike and agitation are going on among the employees of the HMT, the situation will be aggravated and there will be a law and order problem in Tumkur city.

I request the Central Government to intervene and settle the matter early, in the interest of the HMT factory.

- (xi) **Need to improve the lot of the ex-servicemen**

SHRI CHITTA BASU (Barasat): Ex-servicemen have been agitating since long for the redressal of their grievances.

A high level Committee was set up which made 56 recommendations. although the Government have claimed that all recommendations have been fully or partly accepted, some of the major recommendations like (a) Enactment of Ex-servicemen Resettlement Act, (b) Setting up of Ex-servicemen Commission, (c) Appointment of Parliamentary Committee to oversee the implementation of scheme have not yet been accepted. In the absence of statutory backing, there can be no effective implementation of schemes particularly regarding the reservation of posts of ex-servicemen and monitoring other schemes/guidelines.

At present, there is no uniformity of rules relating to the counting of military service for the purpose of fixation of pay and seniority for ex-servicemen, re-employed in civil posts.

The demand of 'one rank—one pension' has been agitating the minds of ex-servicemen. But the Government have not

taken appropriate steps to remove the anomalies.

The Government have accepted the recommendations of High Level Committee for the introduction of a SEMFEX—I and SEMFEX—II schemes. But the ex-servicemen are experiencing some practical difficulties.

I would urge upon the Government to take necessary action for the improvement of the lot of the Ex-servicemen.

[Translation]

(xii) **Need for providing support price for agricultural produce and taking measures for the welfare of the farmers**

SHRI SATYANARAYAN JATIYA (Ujjain): Mr. Chairman, Sir, the farmers in the country are not getting remunerative prices for their produce. In Madhya Pradesh, arrangements made for procuring millet at the support price announced by the Central Government are inadequate with the result that the agricultural produce is being auctioned and the farmers are getting low prices. Besides, they are also not getting an adequate supply of power for irrigation purposes. Consequently, their crops are being damaged. Natural calamities too have caused damage to the crops.

Therefore, the Central Government is requested that in order to relieve the farmers of such hardships, the cooperative loans of the farmers should be written off. Remunerative prices should be provided for agricultural produce. All crops should be brought under the Crop Insurance Scheme and uninterrupted supply of power should be ensured.

(xiii) **Need for an expeditious completion of railway projects in eastern Uttar Pradesh**

SHRI MAHABIR PRASAD (Bansgaon): Sir, eastern Uttar Pradesh and Bihar are

backward in all respect. The principle reason behind it is the lack of proper transport facilities. This is so because railway facilities, which is an essential infrastructure for the industrialisation of any area, are very inadequate there. Therefore, which a view to provide proper railway facilities in this backward area, I myself took personal interest and started work on several fast-paced railway projects which are as follows:-

- (1) The work of converting Gorakhpur station, the head quarters of North Eastern Railway, into a model station;
- (2) Construction of 'Yatri Niwas' at Gorakhpur railway station.
- (3) Providing a computerised booking system at Gorakhpur;
- (4) construction of a railway line between sahanwa and Dohright;
- (5) gauge conversion of Bhatni-Varanasi railway line;
- (6) gauge conversion of chapra-odihar railway line;
- (7) construction of Bagha-Chhitauni railway bridge.

Therefore, I would like to urge the hon. Minister of Railways, through you, that he should take personal interest in the expeditious completion of these railway projects on priority basis so that that the backwardness of the aforesaid region could be removed.

(xiv) **Demand for re-naming Bombay city as "Mumbai".**

SHRI RAM NAIK: (Bombay North): Mr. Chairman, Sir, the name of the capital of Maharashtra is not 'Bombay' but "Mumbai". Since the day of my becoming a member of this sovereign Lok Sabha, I have been observing that the name of the capital of Maharashtra is being written as 'Bombay' in the